NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.73/(MAH)/2016 CA No. 19/2016

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI RAVIKUMAR DURAISAMY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: Mr. Sushil Dhurchand Bothra

V/s.

M/s. Arham Anmol Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 235 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE	
9. Jogan Rinjabi i/6 Rahul Gada	Adv per Respondent No. 2	Huyaki	
Rejendra Jav 16 Dua Associa	Ad. for Respirat No'3	25ch	
FAUTAMJain 11 b M.J. bhad	Adv for the RESpondenteno. L	230h	
K.C. Jacob 16 lorporate has chamber India	Adv for Petitioner	H	

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ORDER CA 19/2016 IN CP 73/397-398, 235/NCLT/MB/MAH/2016

- 1. Learned Representative of both sides are present.
- Pleadings are to be completed. It is directed to circulate the pleadings respectively on each sides.
- 3. Now adjourned to 20.09.2017.

Sd/-

Ravikumar Duraisamy Member (Technical)

Dated : 26.07.2017.

Sd/-

M.K. Shrawat Member (Judicial)

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